

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Appeal No. 25/2024

In the matter of:

M/s Shudh Garhwal Paneer Nirmata Sangh Appellant

Versus

Delhi Pollution Control Committee & Anr.Respondent(s)

NDOH:-20.11.2024

INDEX

S.L. No.	Particulars	Page No.
1.	Status Report on behalf of Delhi Pollution Control Committee with respect to order Dated 08.07.2024	1 - 2
2.	<u>Annexure -1(Colly)</u> Copy of the inspection report dated 20.09.2024 as well as geotagged photographs.	3 - 9
3.	<u>Annexure -2</u> Copy of the reply submitted by unit.	10 - 11
4.	<u>Annexure -3</u> Copy of the revocation of directions dated 16.10.2024.	12

Filed by


(DPCC)

Dated: 19.11, 2024

Place: Delhi

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Appeal No. 25/2024

In the matter of:

M/s Shudh Garhwal Paneer Nirmata Sangh Appellant

Versus

Delhi Pollution Control Committee & Anr.Respondent(s)

**ADDITIONAL AFFIDAVIT ON BEHALF OF DELHI POLLUTION
CONTROL COMMITTEE TO PLACE THE ADDITIONAL FACTS ON
RECORD.**

I, P.S. Pankaj, Sr. Environmental Engineer, Delhi Pollution Control Committee, 3th Floor, Block-B, IT Park, Shastri Park, Delhi- 110053, do hereby solemnly affirm and state as under:

1. That, I am working as Sr. Environmental Engineer, Delhi Pollution Control Committee and am conversant with the facts of the present case on the basis of record maintained by Delhi Pollution Control Committee in its ordinary course.
2. That, Hon'ble Green Tribunal taken up by matter lastly on 08.08.2024 and pleased to directed DPCC to carry out the inspection within two weeks of reconnection of electricity and starting of packaging work by the unit to ascertain if the Appellant is carrying out the work strictly in terms of the fresh CTE/CTO.
3. That, in compliance with the order dated 08.08.2024, an inspection was conducted at the premises and during the inspection it was observed: -
 - a) Unit found operational engaged in the activity of Packing, Storage and Distribution of Milk and Milk Products like Ghee, Dahi, paneer etc.



②

- b) Unit has closed its activity of Mfg. of Paneer and now involved in the activity of trading of Milk Products at the said premises.
- c) Unit has obtained Registration under White Category for the activity of Milk Cream (Packaging) and Trading.
- d) Electricity found disconnected on third and fourth floor.

Copy of the inspection report dated 20.09.2024 as well as geotagged photographs are enclosed herewith as ANNEXURE-1 (Colly).

4. That the Unit has submitted Environmental Compensation Surety, undertaking and requested for revocation of Directions for Closure as well as restoration of electricity supply. Copy of the reply submitted by unit on 30.09.2024 is enclosed herewith as ANNEXURE-2.
5. That, DPCC after considering the request of the unit and on the basis of the observation of inspection, revoked the directions vide order dated 16.10.2024. Copy of the revocation of directions dated 16.10.2024 is enclosed herewith as ANNEXURE-3.
6. That present additional affidavit may please be taken on record.



DEPONENT

VERIFICATION

I, the above-named deponent, declare the contents of the present affidavit are true and correct to the best of my knowledge based upon the documents and records available in the office and nothing material has been concealed therefrom.

Verified at New Delhi on this 19th day of November, 2024.



ATTESTED

NOTARY PUBLIC
GOVT OF NCT OF DELH
20 NOV 2024


DEPONENT

1177

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- 18. Detail of Power Connection : GA. No. - 10005895/100057382/1004353
85
- 19. Whether Unit found in Operation : Yes/No
- 20. Status of Registration under Plastic Waste Management Rules, 2016 : ~~NA~~
- 21. Whether Generating Hazardous Waste : Yes/No
- 22. Details about Hazardous Waste :
 - (a) Status of Authorization {if any} :
 - (b) Display Board Provided : Yes/No
 - (c) Whether Hazardous Waste is stored in Leak proof container : Yes/No
 - (d) Whether container marked with specified label : Yes/No
 - (e) Whether container stored kept in an isolated area : Yes/No
 - (f) Whether Hazardous Waste is being stored on pucca floor & in covered area : Yes/No
 - (g) Whether date on which storage began indicated on each container : Yes/No
 - (h) Whether daily record of Hazardous Waste maintained in Form-3 : Yes/No
 - (i) Category of Hazardous Waste as per the Schedules I,II and III of these rules : NA
 - (j) Authorized mode of disposal or recycling or utilization or co-processing etc. : NA
 - (k) Quantity (Ton/Annum) : NA

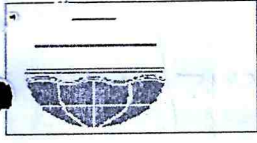
Remarks (if Any)

- ① Unit found operational engaged in the activity of Packing, storage and distribution of Milk and Milk products like Ghee, Dahi, Paneer etc.
- ② Unit has closed its activity of Manufacturing of paneer and now involved in the activity of trading of Milk products at the said premises.
- ③ Unit has obtained Registration under white category for the activity of Milk cream (Packaging) & trading.
- ④ Electricity found disconnected on-liner & foster floors.

[Handwritten signature]

Signatures, Name & Designation of Inspecting officials.

[Handwritten signature]
20/04/2024
Harshid
JEE, UMG-7

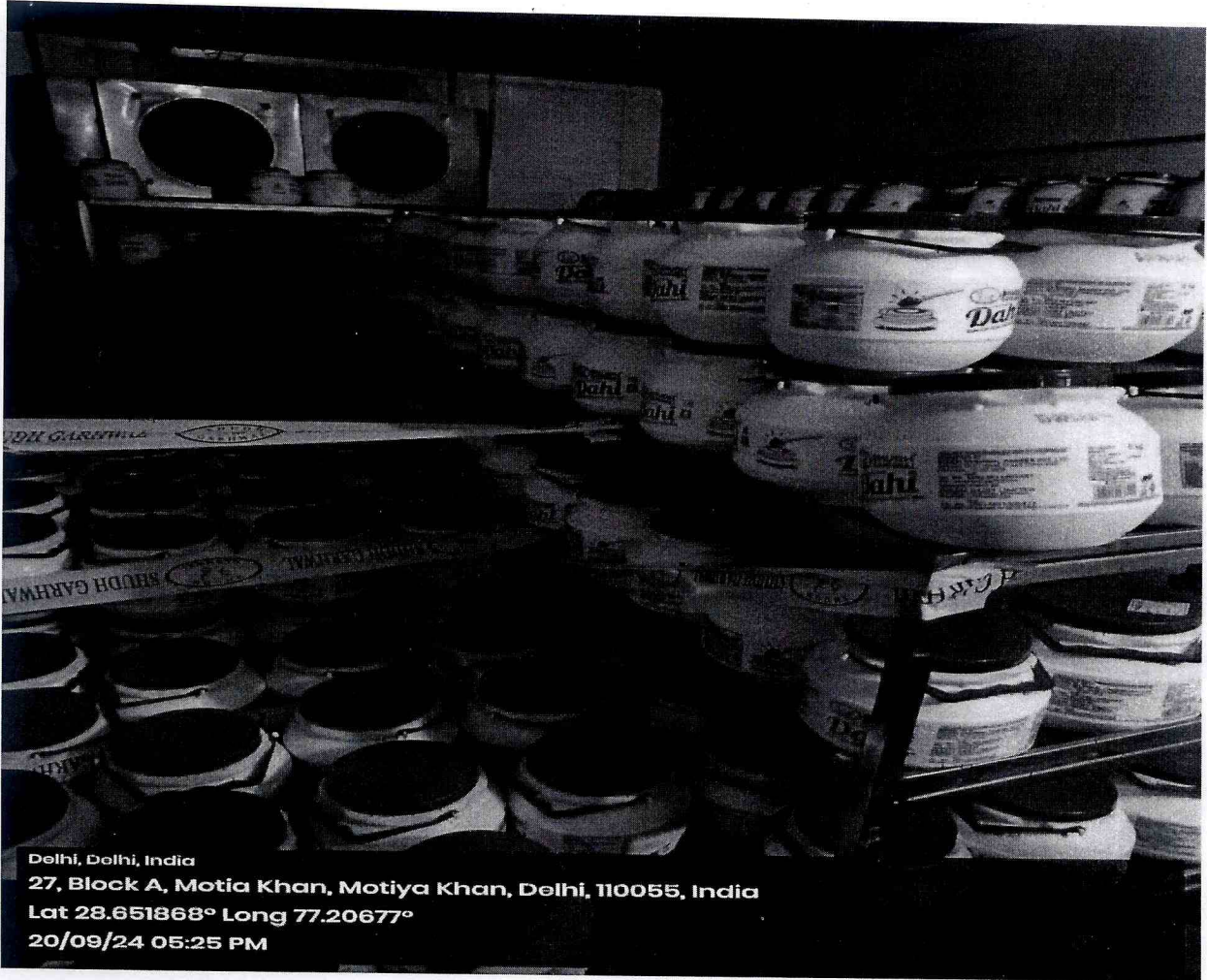


Inspection Report

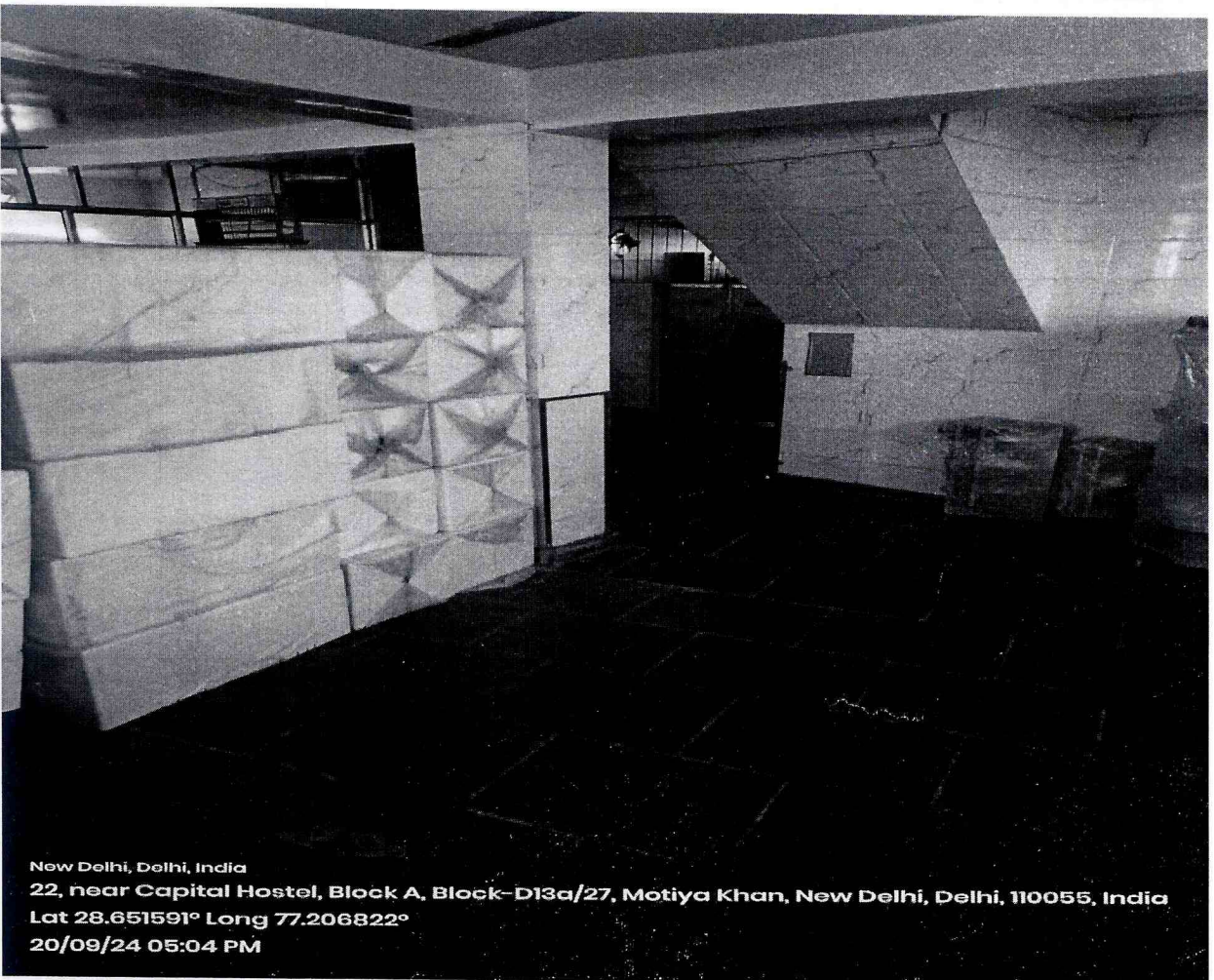
Annexure-1 (Colly)

1. Name & Address of the Unit : M/s Shudh Gashwal Paneer Pvt. Ltd.
27, Rani Jhansi Road
Motia Khan, Delhi - 110055
(Prev/old: Shudh Gashwal Paneer Nirmata Singh)
2. Owner/ Partner's Name & Contact Details(Phone & E-mail) : Siddhasth
3. Date of Inspection : 20.09.2024
4. Name & Designation of the Persons contacted at the industry : Siddhasth
5. Kind of Industry : Milk products (Packing, Storage & Distribution)
6. Product & Capacity : As per demand
7. Main Raw Materials : Ready made Milk & Milk products
8. Water Polluting : Yes/No ETP Installed : Yes/No NA
9. Air Pollution : Yes/No ECS Installed : Yes/No NA
10. Details of Stack Height (Furnace/Boilers/Others) : (Above G.L.)...—... (Above R.L.)...NA
11. Type of Fuel Used : Electricity
12. A. Source of Water Supply : DJB/NDMC/DSIIDC/Borewell/Tankers/Others
- B. Effluent Discharge : (a) Domestic/ Trade Effluent
(b) Unit connected to Conveyance System: Yes/No
(c) Discharging into... Sewer.....
13. Status of Consent {If Any} : White Registration (No. 11433323) for GF, FF & SF
14. D.G. Set(s) {if Any} : NA { No...Capacity.....KVA. Acoustic: Yes/No
Stack Height.....(Above G.L.).....(Above RL)
15. Plot Area : 440 m²
16. Labour : 35-40 (approx.)
17. Machinery : Cold Storage - 06
Vacuum pack machine - 01
Hand Sealing/Band Sealer - 06

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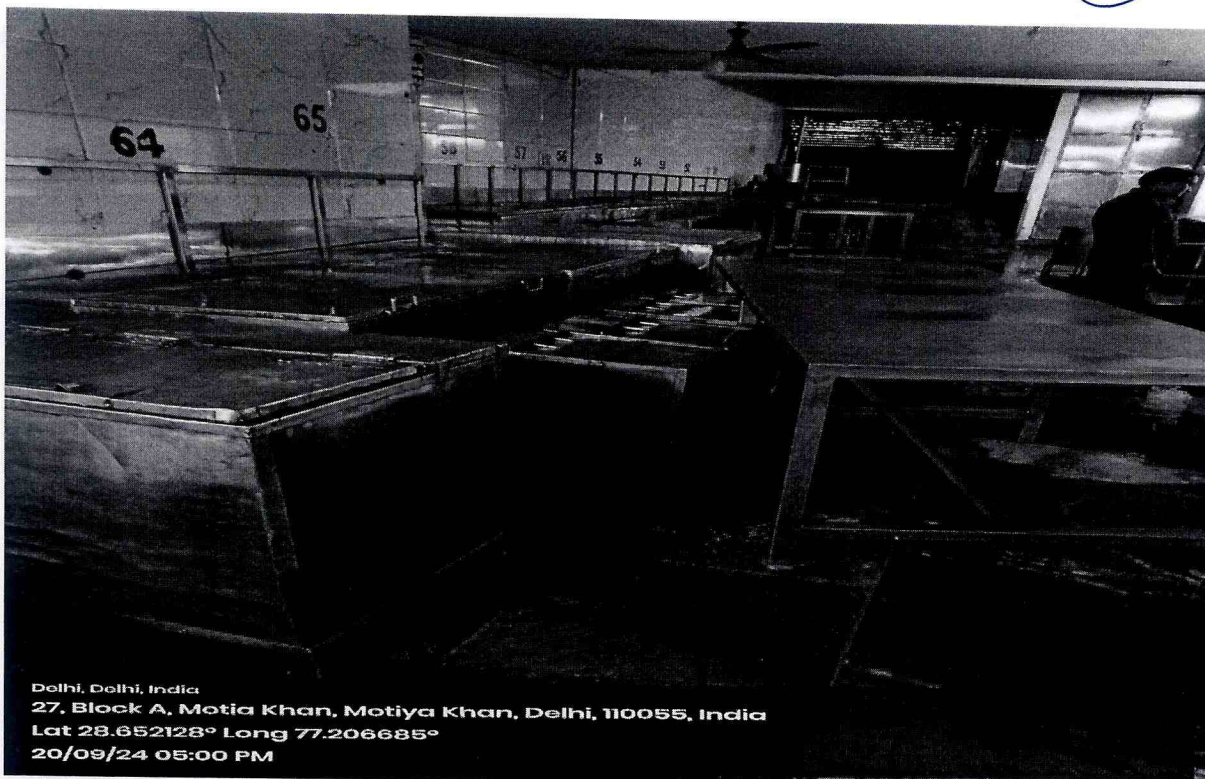


Delhi, Delhi, India
27, Block A, Motia Khan, Motiya Khan, Delhi, 110055, India
Lat 28.651868° Long 77.20677°
20/09/24 05:25 PM

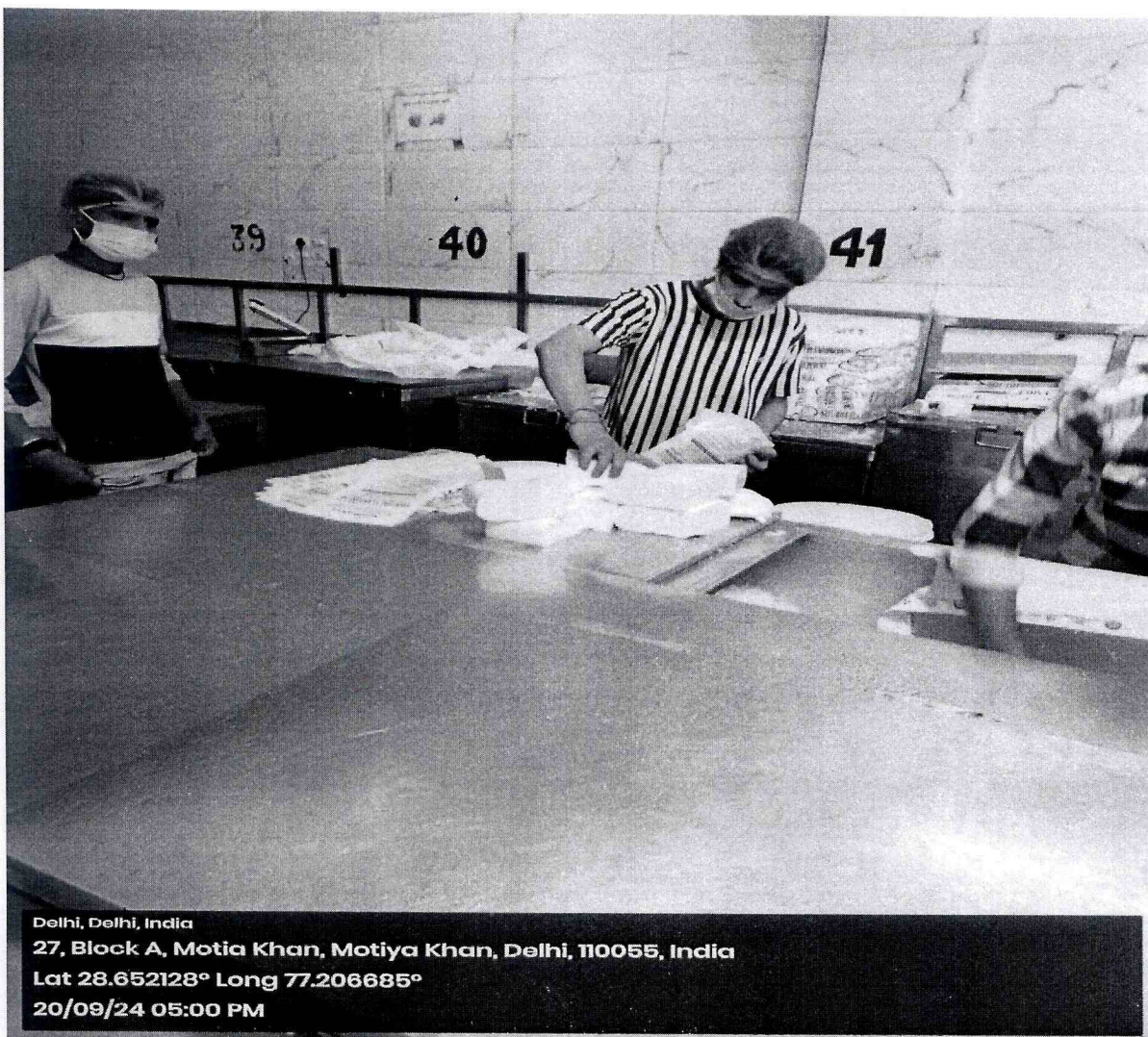


New Delhi, Delhi, India
22, near Capital Hostel, Block A, Block-D13a/27, Motiya Khan, New Delhi, Delhi, 110055, India
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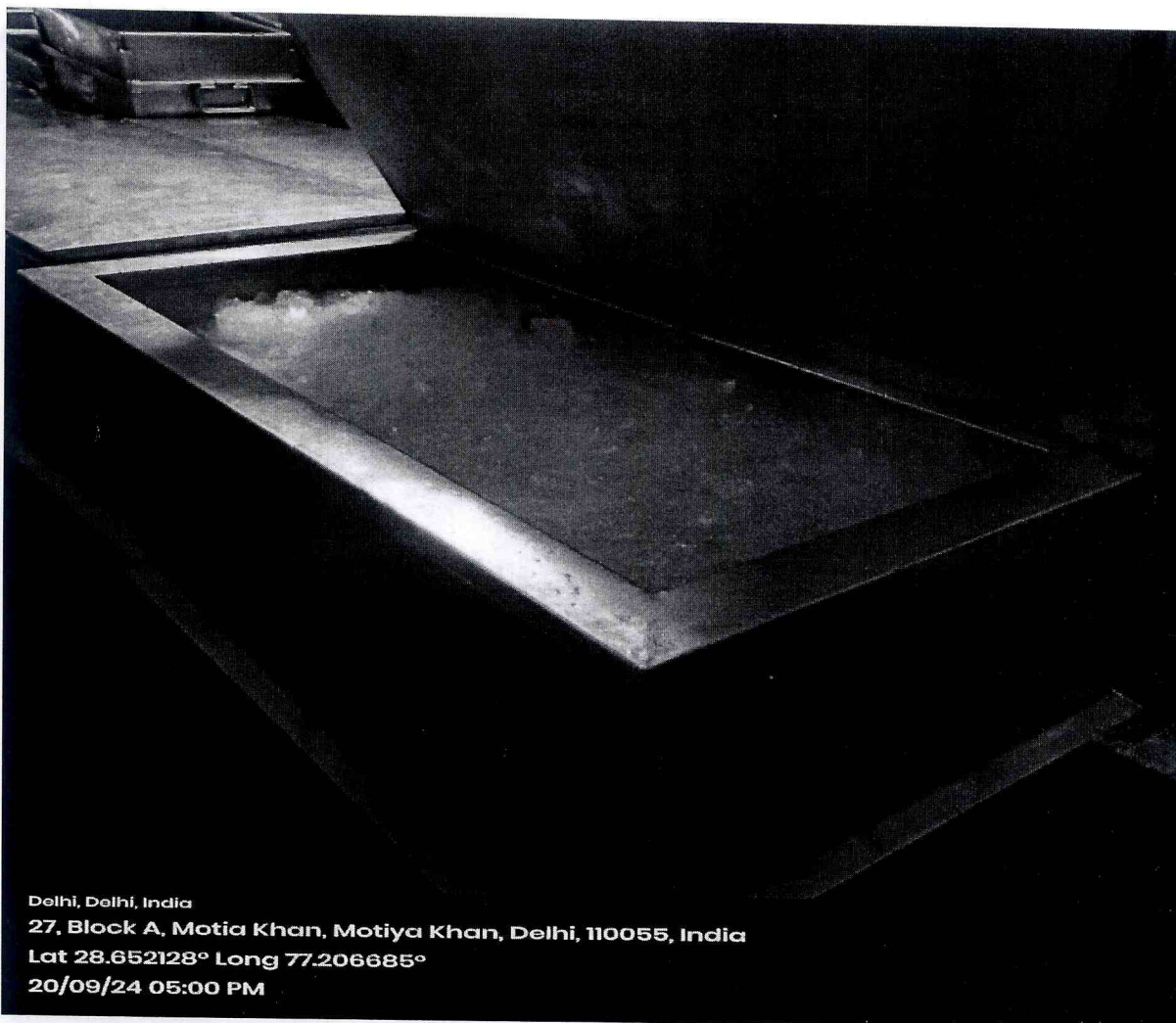


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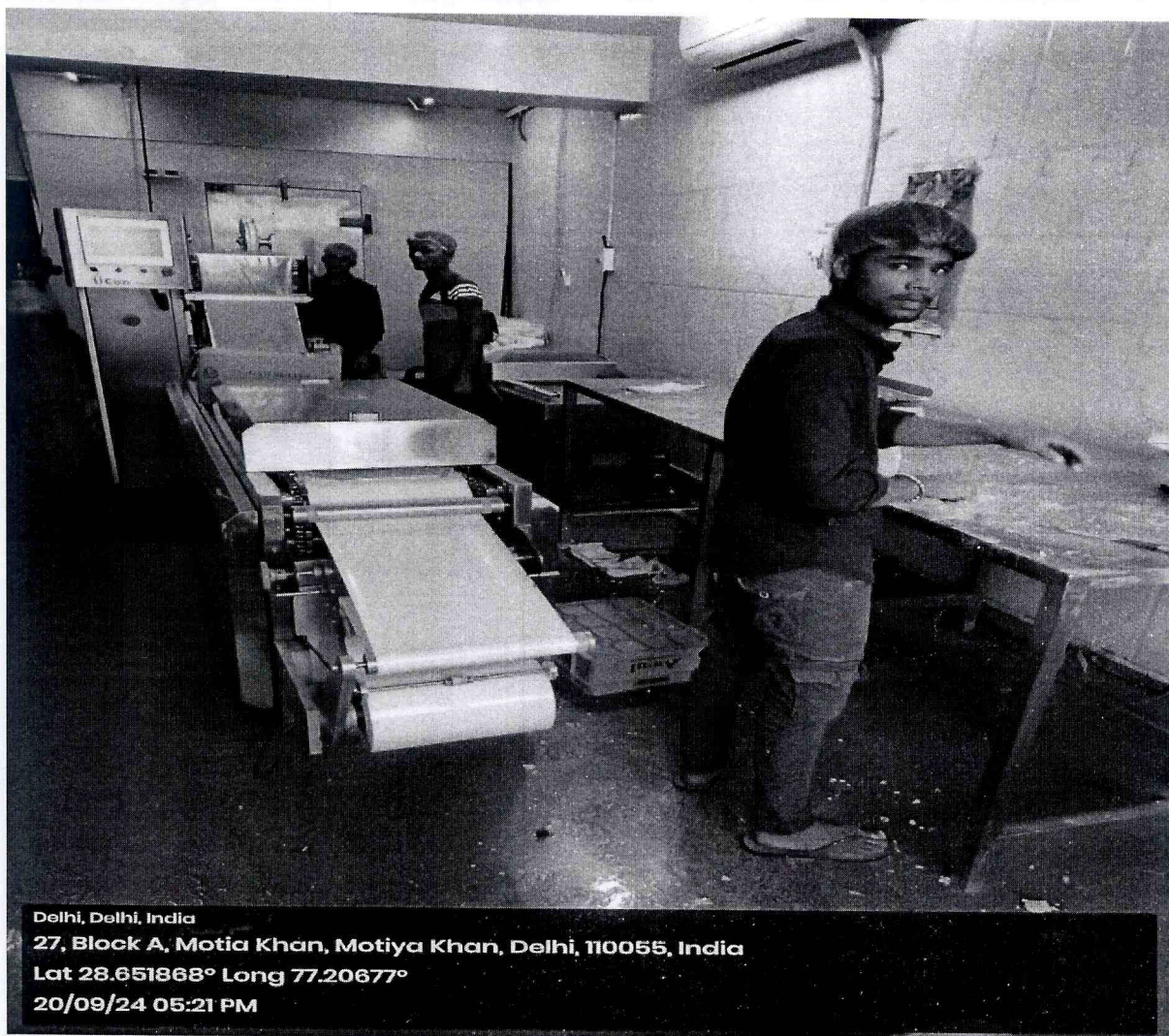


Delhi, Delhi, India
27, Block A, Motia Khan, Motiya Khan, Delhi, 110055, India
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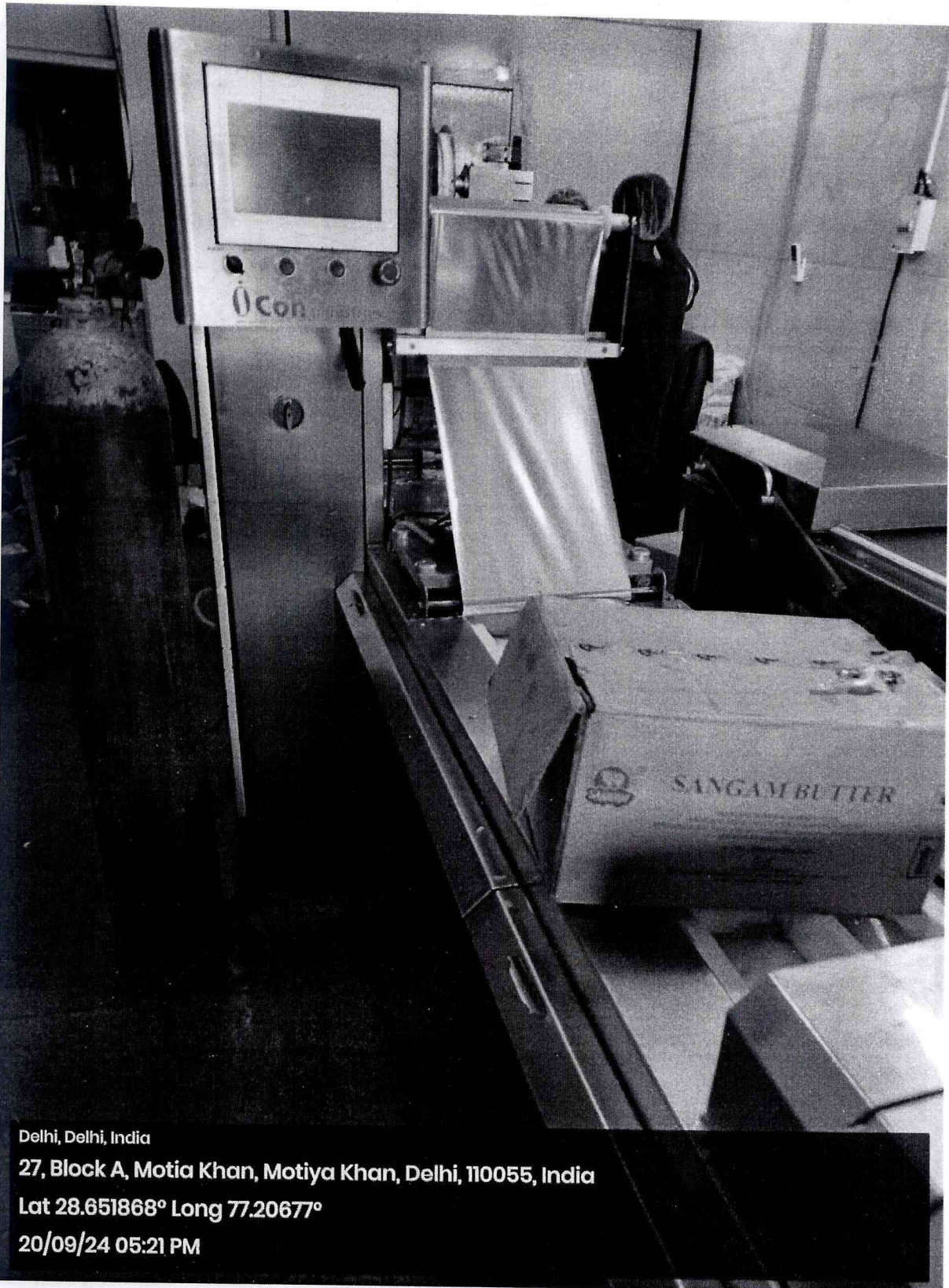
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Delhi, Delhi, India
27, Block A, Motia Khan, Motiya Khan, Delhi, 110055, India
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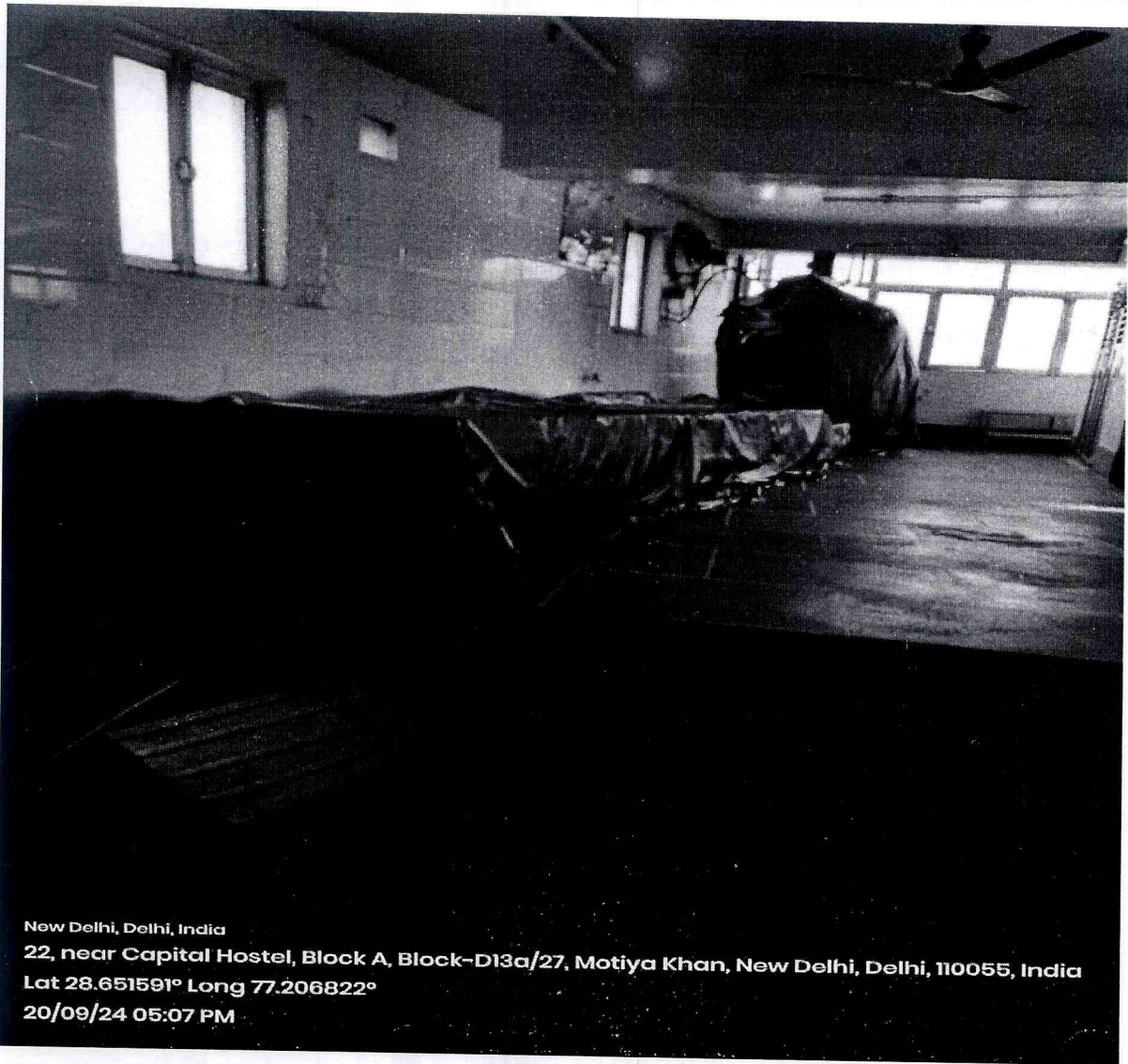
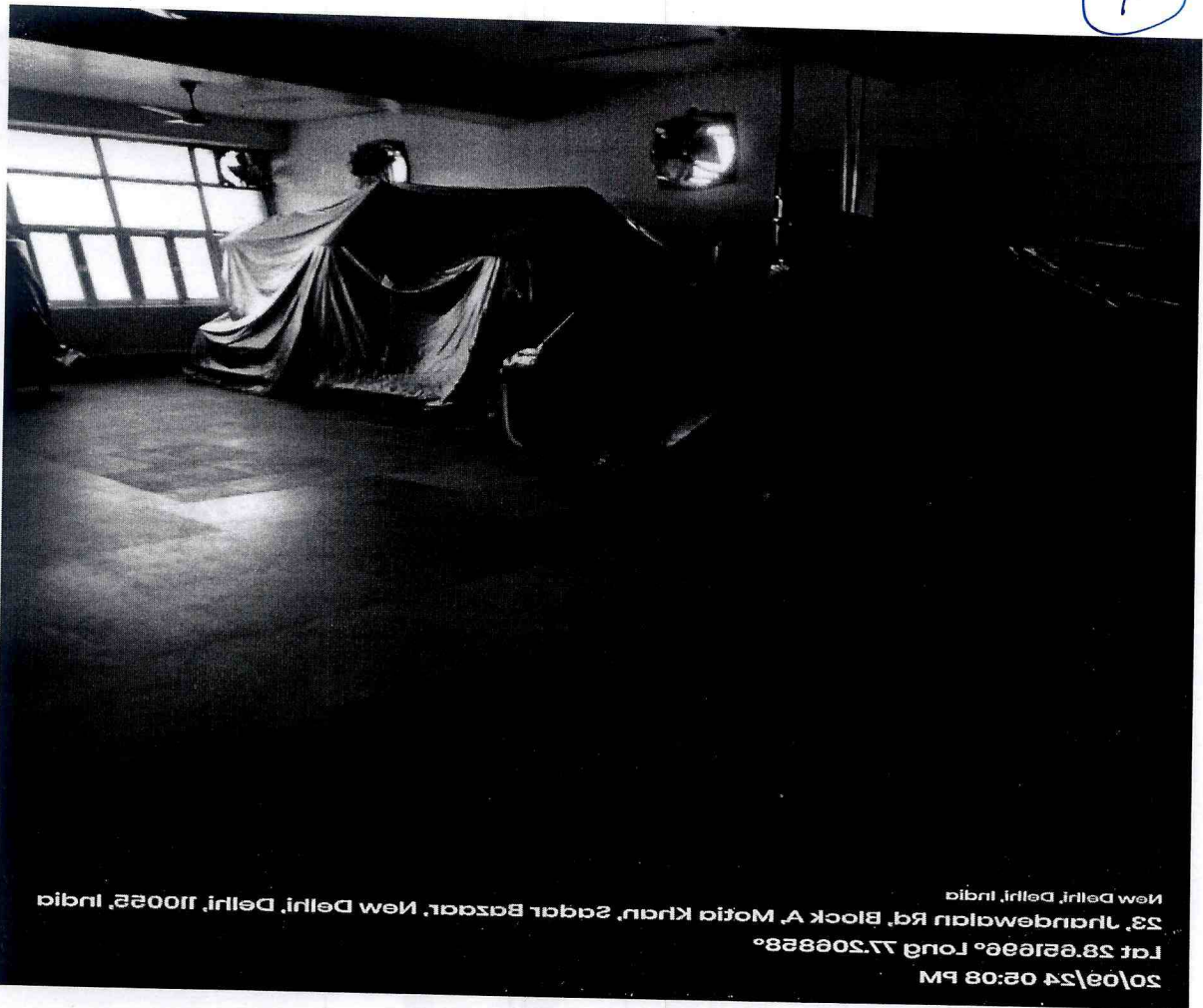


Delhi, Delhi, India
27, Block A, Motia Khan, Motiya Khan, Delhi, 110055, India
Lat 28.651868° Long 77.20677°
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Delhi, Delhi, India
27, Block A, Motia Khan, Motiya Khan, Delhi, 110055, India
Lat 28.651868° Long 77.20677°
20/09/24 05:21 PM

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Annexure-2

18

98101-57000
98116-36326
98186-13000
78385-95957

The Senior Environment Engineer, PANEER NIRMATA SANGH
CMC-VII **Delhi's First ISO 22000-HACCP Certified Co. By BSI (England)**

Delhi Pollution Control Committee
4th & 5th Floor, ISBT Building
Kashmere Gate, Delhi-06

Date: 30th September, 2024

Subject: Request for Reconnection of Electricity Meter

Dear Sir

With due respect, it is submitted that. After, closure direction issued to **Shudh Garhwal Paneer Nirmata Sangh u/s 33(A) Dated 21-5-2024**. Electricity of our Building situated at 27, Rani Jhansi Road, New Delhi -110055, was disconnected on all the floors of the building including Ground, First & Second Floor where only Trading Activity were being carried out.

At present, BSES has reconnected 3 out of 5 Electricity Meter present in our premises. Details of Electricity Meter are as follows:

CA Number	Name ON BILL	SANTIONED LOAD	PHASE (PTK)	STATUS
100501702	ASHWANI KUMAR	23 KW	3 PHASE	DISCONNECTED
100434924	PRASHANT MANCHANDA	10 KW	1 PHASE	DISCONNECTED
100057383	SHUDH GARHWAL PANEER NIRMATA SANGH PROP ASHWANI KUMAR	45 KW	3 PHASE	CONNECTED
100435385	PRASHANT MANCHANDA	5 KW	1 PHASE	CONNECTED
100058985	ASHWANI KUMAR	44 KW	3 PHASE	CONNECTED

We are in full compliance with Hon'ble NGT order Dated 8th August 2024 and we have also taken CTE/CTO under white category for Trading and Packing of Milk & Milk Products, which was further vetted by your visit on 20th September 2024



GARHWAL TRUST HOUSE

27, RANI JHANSI ROAD, MOTIA KHAN, NEW DELHI-110055 (INDIA)
e-mail : shudhgarhwalpns@hotmail.com, shudhgarhwal@yahoo.com

43526767
23620427
23620527
23520907



(11)

98101-57000
98116-36326
98186-13000
78385-95957

PANEER NIRMATA SANGH

In view of the **Delhi's First ISO 22000-HACCP Certified Co. By BSI (England)** submissions made herein above, it is prayed that BSES be directed to reconnect the electricity of the all electricity meters mentioned above, which will help us smoothen daily operations of our Business.

And for this act of kindness, I shall be highly obliged.

Thanking You,

Regards

M/s Shudh Garhwal Paneer Nirmata Sangh

SHUDH GARHWAL PANEER NIRMATA SANGH

Prop./Auth. Signatory

GARHWAL TRUST HOUSE

27, RANI JHANSI ROAD, MOTIA KHAN, NEW DELHI-110055 (INDIA)

e-mail : shudhgarhwalpns@hotmail.com, shudhgarhwal@yahoo.com


DELHI POLLUTION CONTROL COMMITTEE

(Government of N.C.T. of Delhi) 4th & 5th Floor, ISBT Building
Kashmere Gate, Delhi 110006
(Visit us at <https://www.dpcccomms.nic.in>)



LIFE
Lifestyle for
Environment

F. No. DPCC/CMC-VII/E-151304/2023/4453-58

Dated: 16-10-2024

Subject: Revocation of Directions issued u/s u/s 33(A) of Water (Prevention and Control of Pollution) Act, 1974 as amended to date as amended to date - reg

Whereas, you M/s Sudh Garhwal Paneer Nirmata Sangh, 27, Rani Jhansi Road, Delhi-110055 (hereinafter referred as addressee) was operating the unit at the said address and engaged in the activity of 'Milk Processing and Dairy Products'.

And whereas, Directions for closure u/s 33(A) of Water Act, 1974 were issued vide F. No. DPCC/CMC-VII/E-151304/2023/113-119 dated 21.05.2024.

And whereas, you, the addressee unit have submitted representation along with requisite surety bond and undertaking wherein it is stated that unit has stopped the manufacturing activity in the said premises. Further, unit has obtained Consent/Registration under white category.

And whereas, case of addressee unit has been considered by the competent authority, DPCC and decided to revoke the said closure directions.

Now therefore, in view of the decision taken by the Competent Authority, the said Directions for closure dated 21.05.2024 issued u/s 33(A) of Water (Prevention and Control of Pollution) Act, 1974 are hereby revoked with immediate effect.

Please note that no unit shall start its operations without obtaining prior Consent to Establish and Operate from DPCC.

This is being issued as per the decision of the Competent Authority.

M/s Sudh Garhwal Paneer Nirmata Sangh,
27, Rani Jhansi Road,
Delhi-110055

SEE, CMC-VII

P. S. Pankaj
Senior Environmental Engineer
Delhi Pollution Control Committee
4th & 5th Floor, ISBT Building
Kashmere Gate, Delhi-110006

Copy for necessary action and information to:-

1. The Sub Divisional Magistrate SDM, Karol Bagh, Jhandewalan Flatted Factory Complex, Delhi-110055- with request for not to close/seal the unit or to de-seal the unit, if sealed, with immediate effect.
2. The Additional Commissioner (FL), MCD, 4th Floor, Civic Centre, Minto Road, New Delhi - 110002 - with request to resume/not to cancel the permission/license, if cancelled, for the operation of said unit with immediate effect.
3. The CEO (BSES, YPL), CBD-III GRID, Ground floor, Opposite Aggarwal Fun City Mall, Karkardooma, Delhi-110032- with request to restore the electricity/power supply of the whole unit/premises with immediate effect.
4. The Member (Water Supply), Delhi Jal Board, Varunalya Phase-II, Jhandewalan, New Delhi-110055 - with request to reconnect/not to disconnect the water supply connection of said unit with immediate effect.
5. Master file, CMC-VII.

SEE, CMC-VII

HARSHIT
Junior Environmental Engineer